

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 53/TT/2013

Date: 11.2.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission tariff for 400 KV D/C Raipur Wardha TL alongwith FSC at Wardha under WRSS-II Set A Scheme of WR

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 21.2.2014:-

- (a) Justification for mismatch in capital cost in the petitioner's affidavit dated 18.9.2013 (₹12143.18 lakh) and management certificate (₹12143.18 lakh);
- (b) Break-up of the capital cost of sub-station and FSC as on date of commercial operation and projected additional capital expenditure.

Yours faithfully,

Sd/-
(Dr. P. K. Sinha)
Assistant Chief (Legal)